

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)



File No.:- CSA 11/2007

Sudershana Devi
..... Petitioner/Appellant(s)

Titled
V/s

Romesh Chander & ors
..... Respondent (s)

Notice to the respondent (s): -

1. Romesh Chander S/O Late Sh. Dhani Ram
C/O Prem Dhaba Main Bazar Katra.
3. Smt. Sawarna Lata D/O Late Sh. Dhani Ram
C/O Prem Dhaba Main Bazar Katra.
5. Smt. Anju D/O Late Sh. Dhani Ram
C/O Prem Dhaba Main Bazar Katra.
6. Smt. Santosh Kumari D/O Late Sh. Dhani Ram
C/O Prem Dhaba Main Bazar Katra.
7. Sh. Parshotam kumar S/O Late Sh. Madan Lal
C/O Prem Dhaba Main Bazar Katra.
8. Sh. Sunit Kumar S/O Late Sh. Madan Lal
C/O Prem Dhaba Main Bazar Katra.
10. Smt Anu Radha D/O Late Sh. Madan Lal
C/O Prem Dhaba Main Bazar Katra.
11. Smt Poonam D/O Late Sh. Madan Lal
C/O Prem Dhaba Main Bazar Katra.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 25.09.2024 09.00 A.M. or the next working day if 25.09.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 02nd day of September, 2024 at Jammu.


(Sandeep Kour)
Registrar Judicial
High Court of J&K and Ladakh
High Court of J&K
Jammu
J A M M U.

No.:-

8228

Dated:-

03/09/24

Copy of the above forwarded to:

1. The Editor State times, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 153 dated 14-08-2024 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

(Signature)
Sanjeev Kour
Registrar Judicial
High Court of J&K and Ladakh
Jammu, U.